

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठ

ORDER OF THE HEARING ON 30<sup>th</sup> April, 2024, 10:30 A.M.

CP (IB) No. 13/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	IDBI Bank Ltd. -Vs- Fortune Spirit Ltd.
Under Section	7 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

For Respondent (s)

Mr. Laxmidhar Sahoo, Adv.

**ORDER**

There is no representation for the petitioner. Ld. Counsel Mr. Laxmidhar Sahoo appeared for the respondent. List the matter by 06.05.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**